

**BEFORE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI.**

**Appeal. No.26 OF 2023 (SZ)**

Sri.Seetharam

...Applicant

-Vs-

Karnataka State Pollution Control  
Board And Other

...Respondents

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Dated at Chennai on this the 31<sup>st</sup> day of January, 2024



M.R.GOKUL KRISHNAN

COUNSEL FOR THE 1<sup>st</sup> & 2<sup>nd</sup> RESPONDENT  
(KSPCB)

Zonal Office:

**Karnataka State Pollution Control Board**

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Baikampady, Mangaluru - 575 011  
Tel.: 0824-2408420  
e-mail: seomangala@kspcb.gov.in

ವಿಭಾಗೀಯ ಕಛೇರಿ:

“ಪರಿಸರ ಭವನ”, ಬ್ಲಾಕ್ ನಂ. 23&24,  
1ನೇ ಮಹಡಿ, 4ನೇ ಅಡ್ಡ ರಸ್ತೆ,  
ಇ.ಎಸ್.ಐ. ಆಸ್ಪತ್ರೆ ಹತ್ತಿರ  
ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ, ಬೈಕಂಪಾಡಿ,  
ಮಂಗಳೂರು - 575 011

ಕರ್ನಾಟಕ ರಾಜ್ಯ  
ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ



towards a cleaner Karnataka

No./PCB/SEO/MNG/2023-24/536

Date: 31/01/2024

**INSPECTION REPORT OF SMT. VIJAYA HEGDE, SENIOR ENVIRONMENTAL OFFICER, KARNATAKA STATE POLLUTION CONTROL BOARD, ZONAL OFFICE, MANGALURU.**

Sl. No.	Details	Particulars
1	Name of the industry	M/s. Shree Gurudev Service Station, Plot No. 102, Near Canara Steel Industry, Baikampady Industrial Area, Mangalore-575011
2	Date of Inspection	30.01.2024
3	Person Contacted	Shri Seetharam, Proprietor of the service station
4	Activity	Water Servicing of outer body of vehicles (heavy vehicles, tankers, tractors, two wheelers)
5	Category and Classification	Micro orange
6	Consent Status	The proprietor has applied for consent under Water Act on 03.09.2022 vide PCB id: 159087.
7	Reference:	Interlocutory application No. 103 of 2023 at Hon'ble NGT (SZ), Chennai in Appeal No. 26/2023 (SZ) and Directions from Board office Legal cell

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M/s. Shree Gurudev Service Station, Plot No. 102, Baikampady Industrial Area, Mangalore-575011 is a vehicle service station falling under micro-orange category. The proprietor of the service station is engaged in the water servicing of outer body of vehicles that are coming to this industrial area. There are no sales and show room activity, but only water washing of outer body of vehicles is done at the site.

The Occupier of the service station has made submission before the Member Secretary, KSPCB vide letter dated 27.12.2023 and to Principal Secretary, (Ecology and Environment), DFEE, GOK vide letter dated 28.12.2023 requesting for withdrawal of closure order and issue of consent as he has complied towards providing the ETP and complete recycling of the treated wash water. He has requested the Member secretary for revoking the closure order and Environmental Compensation.

In view of the above and pending case at Hon'ble NGT, the unit was inspected on 30.01.2024 and the following observations are made:

1. The service station was in operation and engaged in washing of the four-wheeler lorry.
2. Only outer body water wash was being done, there was no other oil/oil filter servicing of the vehicle undertaken at the site.
3. The occupier has taken on lease a small piece of land in the plot nor. 102 of KIADB Industrial area and engaged in washing of the vehicles which are coming to industrial area.

4. Capital investment of the industry is only the annual lease value on land and three pumps and his ETP, there is no other investment. It falls under Micro/orange category
5. Service station has provided concrete platform for washing the vehicles, Grit chamber, two oil and grease traps in series followed by a collection/equalization tank and three types of filters like, Pressure sand filter, Activated sand filter and Micron filter, and sludge beds and the treatment system is adequate.
6. Treated wash water was being collected in a syntex tank of 1000 litres capacity and the same water was being reused for washing the vehicles.
7. Industry uses about 2000 litres of water for washing every day and provided 5KLD capacity ETP and is adequate.
8. This is a service station where outer body of the vehicles are only water washed and it is not a sales and service center and hence, there is no generation of waste engine oil or oil filters or contaminated cotton rags etc., in the industry.
9. However, some times, while washing the outer body, if there is any oil stuck to the Engine side due to leakage or otherwise, wash water gets mixed up with oil and for this reason, ETP has been provided with oil and grease traps of sufficient capacity.
10. The treated wash water collected on 5.12.2023, 07.12.2023 and 06.01.2024 clearly indicates there is no traces of oil in the treated wash water, which indicates the oil traps are working well. Only suspended solids are marginally exceeding in the samples collected on 07.12.2023, i.e S.S is showing 58 mg/l as against standard of 50 mg/l for service stations. Analysis reports enclosed for kind perusal as **Annexure-1**
11. Photos of ETP are enclosed as **Annexure-2**
12. As per the occupier, they wash up to 4-5 vehicles every day. It was true that in the beginning, the proprietor started his business without CFE or CFO from the KSPCB and was discharging this wash water to a pit within the premises during May 2022, but, once the service station was issued with Notice of proposed directions from the Board on 21.07.2022, the proprietor has awakened to the notice and taken action to create adequate treatment facility to treat the wash water and also to apply for consent through online XGN portal of KSPCB.

#### **Conclusions and Recommendations:**

1. The service station in question has complied with the directions of this Board by applying for consent and installing the necessary facility for treating its wash water and recycling it for vehicle wash.
2. Hence, the submission made by the occupier of the service station is acceptable and the closure order issued by the Board may kindly be revoked with directions to Environmental Officer to process the consent applications.



**SENIOR ENVIRONMENTAL OFFICER  
KSPCB, MANGALURU**

## Annexure-2

M/s. Shree Gurudev Service Station, Plot No. 102, Near Canara Steel Industry, Baikampady Industrial Area, Mangalore-575011



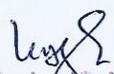
Cement platform of service station



Sludge beds



Oil & Grease traps

  
ಹಿರಿಯ ಕಾರ್ಪೊರೇಟಿವ್ ಅಧಿಕಾರಿ  
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

**Annexure-2**

M/s. Shree Gurudev Service Station, Plot No. 102, Near Canara Steel Industry, Baikampady Industrial Area, Mangalore-575011



**Collection cum equalization tank**



**PSF, ACF filters**



**Micron filter**

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**ADDITIONAL REPORT FILED ON  
BEHALF THE 1<sup>ST</sup> & 2<sup>ND</sup>  
RESPONDENT**

M.R.GOKUL KRISHNAN

Karnataka State Pollution Control  
Board

**COUNSEL FOR 1<sup>st</sup> & 2<sup>nd</sup>  
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